

Shri K. Pradhami:  
Shri Neeraj Bhal:

Will the Minister of Education be pleased to state:

(a) the names of voluntary organisations in the States of Rajasthan and Orissa which were given grants for the development of Hindi during 1966-67; and

(b) the amount sanctioned to each of them during same period?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) and (b). The following grants were given to voluntary organisations in the State of Orissa for propagation and development of Hindi during 1966-67:—

Utkal Prantiya Rashtrabhasha Prachar Sabha, Cuttack.	Rs. 16,290
Hindi, Rashtrabhasha Parishad, Puri.	Rs. 12,000
TOTAL	Rs. 28,290

In Rajasthan, the University of Rajasthan, University of Jodhpur and Rajasthan Sahitya Academy, Udaipur are being given financial assistance under the scheme for Preparation, Translation and Publication of Standard works of University level, but no grant was released to them during 1966-67 as the grants sanctioned to them in previous years had not been fully utilised.

Houses destroyed by fire in Manipur village

248. Shri M. Meghachandra: Will the Minister of Home Affairs be pleased to state:

(a) whether many houses in the village of Sanakiethel in the Ukhrul Sub-Division, Manipur were damaged by fire in the first week of March, 1967; and

(b) the number of houses destroyed and the estimated amount of loss of foodgrains?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). No such incident occurred in March 1967. However the Naga hostiles set on fire 73 houses of village Sanakiethel in Ukhrul Sub-Division on 11th April, 1967 and also destroyed paddy worth Rs. 3,000.

Attack by Village Volunteer Forces in Manipur

249. Shri M. Meghachandra: Will the Minister of Home Affairs be pleased to state:

(a) whether the Village Volunteer Forces attacked the village of Charoi-chakalong, a tribal village within the Tamenglong Sub-division of Manipur on the 31st January, 1967;

(b) whether the personnel of the aforesaid force burnt the houses of the aforesaid village on the 4th April, 1967;

(c) whether the aforesaid actions were taken at the order and within the cognisance of the Government of Manipur and the security authorities; and

(d) whether any memorandum of complaint has been received from the village authorities and if so, the action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir. In fact it were the Naga hostiles who set fire round the post of Manipur Rifles (Armed Police) and the camp of Village Volunteer Forces on 29th January, 1967.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.